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- (i) Notification G.S.R. No. 1164, dated the 31st July, 1970, publishing the Indian Administrative Service (Par) Eleventh Amendment Rules, 1970, under sub-section (2) of section 3 of the All India Services Act 1951. [Placed in Library. See No. LT-4156|70].
- (ii) Notification S.O. No. 3711, dated the 10th November, 1970, publishing the Punjab State Faculty of Ayurvedic and Unani Systems of Medicine (Reconstitution and Reorganisation) Order, 1970, under sub-section 5) of section 4 of the Inter-State Corporations Act, 1957. [Placed in Library, See No. LT-4407] 70].

नारियल जटा बोर्ड के कायों तथा नारियल जटा भ्रिषिनिध्स, 1953, के कार्यकरण संबंधी वार्षिक प्रतिबंदन (1965-70)

वैदेशिक व्यापार मंत्रात्स्य में उपसंत्री (चौधरी राम सेवक): उपसभापित महोदय, आपकी आज्ञा में मैं नारियल जटा उद्योग 1953 की धारा 19 की उपधारा (1) के के अधीन 1969-70 के वर्ष के लिये नारियल जटा वोर्ड के कार्यों तथा नारियल जटा उद्योग अधिनियम, 1953 के कार्यकरण सबधी वार्षिक प्रतिवेदन की एक प्रति सभा पटल पर रखता हूं। [Placed in Library, See No. LT-43(2/70.]

MOTION FOR ELECTION TO JOANT COMMITTEE

THE MINISTER OF LAW AND SOCIAL WELFARE (SHRI K. HANUMANTHAIYA): Sir, I have:

'That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the Houses to consider the question of amendments to election law and authorises the Chairman to nominate seven Members to serve on the said Joint Committee."

The question was put and the motion was adopted.

THE CENTRAL LABOUR LAWS (EXTENSION TO JAMMU AND KASHMIR) BILL, 1970

MR. DEPUTY CHAIRMAN: Shri Niren Ghosh.

श्री राजनारायण (उत्तर प्रदेश): श्रीमन्, मैं श्राप से कुछ निवेदन करना चाहता हूं। (Interruptions) श्रीमन्, मुझे श्राप से एक श्रावश्यक विषय पर निवेदन करना है।

MR. DEPUTY CHAIRMAN: I have called Shri Niren Gosh.

SHRI KRISHAN KANT (Haryana): Yesterday you called me.

श्री राजनारायण : मैं तो खड़ा हूं। मैंने चेयरमैन साहब को एक स्लिप भेजी र्था ग्रौर उनका उत्तर ग्राया है। उसको मै पढ़े देता हूं।

श्री उपसभापित : I am calling Shri Krishna Kant now. इसकी कोई परमिशन नहीं होगी ग्रौर विना परमिशन ग्राप कोई सवाल नहीं उठा सकते।

श्री राजनारायण : मैं स्रग्नेजी वोल कर बेवक्फी करूं,तब श्राप मुनेगे । Without knowing this, you are saying like this.

श्री महावीर त्थागी : (उत्तर प्रदेश) :